

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF POETS LOVERS AND LUNATICS MOTION PICTURES PVT LTD

1.	NAME OF CORPORATE DEBTOR	POETS LOVERS AND LUNATICS MOTION PICTURES PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	8th January, 2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MAHARASHTRA, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U92412MH2013PTC239429
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Office No. 001 B101 Basement Satyadev Plaza, Link Road, Andheri (West) Mumbai Mumbai City MH 400058
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	Date of Order :- 6 th October, 2021 Date of Intimation to IRP :- 11 th October, 2021
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	180 days from the Insolvency Commencement date i.e. 8th April 2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	NAME: Mr. PRAMOD N. MULGUND ADDRESS: A-303, BIRCHWOOD TOWER, MAIN STREET, HIRANANDANI GARDENS, POWAI, MUMBAI – 400 076. EMAIL: pramod.mulgund@gmail.com REGN NO. : IBBI/IPA-001/IP-P01374/2018-2019/12156
9.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO.8	519-520, D Block, Neelkanth Business Park, Vidyavihar (W) Mumbai - 400 086 Poetslovers.cirp@gmail.com
10.	LAST DATE OF SUBMISSION OF CLAIMS	25 th October, 2021
11.	(a) RELEVANT FORMS AND (b) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(a) WEB LINK: www.ibbi.gov.in/downloadingform.html (b) PHYSICAL ADDRESS : Not Applicable

Notice is hereby given that National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process against the **Poets Lovers And Lunatics Motion Pictures Pvt. Ltd.**

The creditors of **Poets Lovers And Lunatics Motion Pictures Pvt. Ltd.** are hereby called upon to submit a proof of their claims, **on or before 25th October, 2021** to the interim resolution professional at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or by electronic means. The proof of claims is to be submitted as per following specified forms:-

- Form B- Claims by Operational Creditors
- Form C- Claims by Financial Creditors
- Form D- Claims by Workmen & Employees
- Form E- Claims by Authorized Representative of Workmen & Employees
- Form F- Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above mentioned forms in the website www.ibbi.gov.in. Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: 11th October, 2021, Mumbai

(PRAMOD N. MULGUND)
Interim Resolution Professional